(b) if so the reasons therefor?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir.

(b) With a view to keep a watch over their activities.

Shri D. C. Sharma: May I know how the Government is keeping a watch over their activities? What agency has the Government employed to keep a watch over it. Is the whole thing to be done from the office of the Ministry of Food and Agriculture?

Shri Shinde: Under the provisions of the order the dealers are required to submit the returns, to the licensing authority, of the stocks received for delivery every fortnight. Moreover, they are also required to issue to every customer a correct receipt, or an invoice, as the case may be, giving full particulars of the transaction. The traders are also required to keep a duplicate of the same to be available for inspection on demand by the licensing authorities or any other officers appointed on their behalf.

Shri D. C. Sharma: May I know if the Ministry has made any surprise check so far to see that all the noble intentions put forward in this communique have been put into effect?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): Now the licences are only being issued.

Shr! Bishwanath Roy: May I know whether it is a fact that there has been hoarding of sugar in Delhi and its dealers are bringing sugar from UP?

Shri Shinde: The licensing order has been issued throughout Indis, in most of the States. It was not a question of Delhi alone. Moreover, these orders have been issued with a view to keep a watch over it so

that in the days of emergency shortages may not develop.

Shri Bishwanath Roy: Was there hoarding?

Shri A. M. Thomas: It is exactly to know whether there is hoarding or not. That is why licensing provisions have been introduced.

Shrimati Savitri Nigam: May I know whether in spite of the licensing system a lot of profiteering is going on in the sugar trade in Delni?

Shri A. M. Thomas: With regard to the price I have got the figures with me. In the third week of March, the wholesale price of sugar per maund is Rs. 42.44 nP. and the retail price per seer is Rs. 1.10 nP.

Shri Sham Lal Saraf: May I know whether this licensing of these sugar dealers will mean that there is some sort of control on the price of sugar. both wholesale and retail?

Shri A. M. Thomas: In fact, we want to be prepared. If any such emergency or necessity arises, we should have the necessary mechanism and the licensing system is supposed to be the one for that.

श्री विश्राम प्रसाद : क्या मैं जान सकता हूं कि इस लाइसेंस से शुगर के मिलने पर श्रीर उस के दाम पर क्या ग्रसर पड़ा है, ग्रीर क्या सरकार ऐसे कदम उठा रही है जिस से ब्लैक मार्केटिंग रुक जाय ? क्या दुकानों पर सूची टांगने की भी कोई व्यवस्था की जा रही है ?

Shri Shinde: As far as the Government is aware, it has a very salutary effect on the stability of prices.

World Food Programme

*586. Shri P. C. Borcoah: Shri Subodh Hansda:

Will the Minister of Food and Agriculture be pleased to state:

(a) how much of its share of F.A.O.'s "World Food Programme"

has so far been contributed by India;

- (b) how much in cash and how much of it has been contributed in kind and whether it includes tea for the earthquake victims of Iran and to what extent; and
- (c) how much in all is to be contributed by India to this programme and to what extent this hards to be paid in cash?

The Minister of State in the Ministry of Food and Agriculture Ram Subhag Singh): (a), (b) and (c). India has pledged a total contribution of 500,000 of which 1|3 is to non-convertable be paid in cash rupees) and the balance 2|3 in the shape of commodities. Against the Commidity portion of the pledge, India has supplied 10 tons of sugar, 170 tons of sugar cubes and 27 tons of tea. These commodities have been despatched to Iran for relief of the earth-quake victims of that country. The total internal cost of these commodities is Rs. 5,12,746. Their international prices, which will be debited to India's contribution, has yet to be determined. No payment has so far been made against the cash portion of the pledge.

Shri P. C. Borooah: May I know what are the salient features of this scheme of the World Food Organisation and what share of benefit India is deriving from this programme?

Dr. Ram Subhag Singh: This World Food Programme has been established under the auspices of the United Nations and the F. A. O. and the programme which has initially been established is for a period of three years on an experimental basis. They aim at multilateral utilisation of food surpluses voluntarily donated by the different countries with a view to meeting emergency needs or assisting in free school feeding and implementing pilot projects using it as ald to economic and social development.

- Shri P. C. Borooah: What is the total outlay of the programme and on what basis is assistance rendered to the different countries, and as compared to that, what assistance is India getting from this programme?
- Dr. Ram Subhag Singh: This programme is a new programme. It has received pledges for a total contribution of 88 million dollars in the shape of cash and commodities and services. India has made a total pledge of 5 lakh dollars as I said. One-third will be in commodities and two-thirds in cash.
- Dr. P. S. Deshmukh: Is the holding of the World Food Congress in Washington a part of this progremme and if so, has the Indian delegation to this Congress been decided upon?
- Dr. Ram Subhag Singh: Yes, Sir. That is a part of this programme. The Indian delegation has not yet been finally decided upon. But, a decision will be taken shortly.

Shri Subodh Hansda: May I know whether the contribution of 5 lakh dollars is based upon the economic status of the country or whether it has been fixed by the World Food Organisation itself?

Dr. Ram Subhag Singh: This amount was decided on the basis of our capacity and having regard to our status also.

Shri K. C. Pant: What are the specific projects, if any, which will be taken up in India under this World Food programme? What will be the total outlay involved and who will administer the projects the F. A. O. or the Food Ministry?

Dr. Ram Subhag Singh: When agreed upon, this will be administered by the Food and Agriculture Ministry. The suggestions that we have sent, though they are not final, are six. The first is in regard to meeting the emergency requirements of surplus dried skimmed milk; the second is supplementary food and free food to school children. The first is to cost

about Rs. 150 lakhs. The second is Rs. 40 lakhs. The third is pilot projects for utilising the rural manpower which will cost Rs. 44 lakhs. There are two more. One will cost Rs. 36 lakhs. This is in regard to organisation and maintenance of minor irrigation tanks. The fifth is the production of balanced food for cattle and pigs, which will cost Rs. 40 lakhs. The sixth is the provision of food for the improvement of poultry production. This will cost Rs. 75 lakhs.

Shrimati Yashoda Reddy: Recently we celebrated Eradication of hunger under the F. A. O. that was the contribution we were able to collect under this?

Dr. Ram Subhag Singh: There was a proposal to collect some contribution. I suggested that our country is having an emergency and people are making voluntary contributions to that fund and so it would not be possible for us to launch another collection programme. So, we did not undertake this collection work. But, we have requested the Communications Ministry to issue a postal stamp and something will be contributed.

World Food Programme

*587. Shri Subodh Hansda:

*587. Shri S. C. Samanta;

Shri P. K. Deo:

Shri Yashpal Singh:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that the Executive Director of World Food Programme of U. N. visited India to discuss food aid programme to India;
- (b) if so, when and what kind of aid programme was discussed with him; and
- (c) when the aid programme will be implemented?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes, Sir.

- (b) He visited India from the 26th to 28th February, 1963 and had general discussions on the schemes submitted by the Government of India for assistance from the Programme.
- (c) The schemes are being reviewed in accordance with these discussions and revised schemes will be submitted shortly. They will be implemented as soon as they are approved by the World Food Programme.

Shri Subodh Hansda: May I know whether it has also been discussed to set up some pilot projects in some of the areas for intensive development?

Dr. Ram Subhag Singh: Yes, as I said in reply to the last question, this point was also discussed, and it is included in the details of our programme.

Shri Subodh Hansda: May I know whether this point also has been discussed namely that in view of the setting up of some pilot projects in India for intensive development, there should be a programme for giving training to Indian agriculturists in some of the advanced agricultural countries?

Dr. Ram Subhag Singh: That is not going to be covered by this.

Shri S. C. Samanta: May I know whether the Executive Director was invited or he came on his own?

Dr. Ram Subhag Singh: On behalf of the FAO he had undertaken a tour of several countries which included India.

श्री श्रज्ञापाल सिंह : क्या मैं जान सकता हूं कि हिन्दुस्तान में कितना फूड ग्रेन इस तरीके से ग्रां संकेगा, श्रीर उस के लिए हमें कितना फारिन एक्सचेंज सफर करना पड़ेगा?

बा॰ राम मुभग सिंह : ग्रसल में इसमें ग्रमाज की बात नहीं है । जैसांकि मैंने बताया, ८८ मिलियन डालर ग्रब तक उन को प्लैज के रूप में मिला है विभिन्न देशों से, भीर